

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**

**CAUSE LIST 20.02.2017**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Ghulam Hussain	D.B. Civil Misc. Appeal No. 10/2016 Smt. Seema Jain @ Saroj V/S Manoj Jain	Mr. Rajesh Choudhary	Mr. D.S. Baghela

**CAUSE LIST 22.02.2017**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Murlidhar Vaishnav	S.B. Criminal Misc (Pet.) No. 1045/2016 Panna Lal Soni V/S State & Ors. Connected with S.B. Criminal Misc. Pet. No. 1100/2016 Shailendra V/S State & Ors.	Mr. Narpat Singh	Mr. R.S. Choudhary
2	Mr. Jitendra Maheshwari	S.B. Company Petition No. 1/2015 M/S Vinu Chemical & Allied Industries V/S Sarvodaya India Limited Connected With S.B. Company Petition No. 04/2015, 06/2015	Mr. Sanjeev Johari	Mr. Sheetal Kumbhat

उपसचिव

*Sheelaj Kumbhat*  
राज. राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

**" Help The Needy -- Timely Help May Create History "**